

THE HIGH COURT OF MANIPUR AT IMPHAL

PUBLIC NOTICE Imphal, the 7th February, 2018

No. HCM/Misc.89/2013-A&E/ 601 : In pursuance of the Order dated 05.02.2018 of Hon'ble High Court of Manipur passed in P.I.L. No. 24 of 2017, opinions are invited from the general public/experts/NGOs working for the preservation of Ramsar site in Manipur (Loktak lake and it's surrounding wetland areas) which is to be submitted to the following Amicus Curiae/Advocates on or before **26th February, 2018** (upto 4.00 p.m.):-

Sl. No.	Name of the Amicus Curiae	Contact Details
1.	Shri Kh. Samarjit, Advocate	9862009051
2.	Shri Julius Riamei, Advocate	8413965377

By Order etc.

(R.K. MEMCHA DEVI)
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/Misc.89/2013-A&E/ 602-16

Imphal, the 7th February, 2018

Copy to:

1. The Registrar (Judl.)/(Admn.), High Court of Manipur.
2. The President, High Court Bar Association, Manipur.
3. The Jt. Registrar (Admn. PM&P), High Court of Manipur.
4. Advocates concerned.
5. The President, All Manipur Bar Association, Manipur.
6. The Deputy Registrar (Judl.)/(Accounts &P), High Court of Manipur.
7. The Deputy Registrar, (Admn.), High Court of Manipur for doing the needful to publish the above public notice to the media at the earliest.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information to His Lordship.
9. The News Editor,
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to his Lordship.
11. The P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. All the Superintendents, High Court of Manipur.
14. Notice Board.
15. The concerned/guard file.

R.K. Memcha Devi
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR
